

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **19.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Phoenix ARC Pvt Ltd
Vs
Shri. Bopppudi Vemana Vara Prasad

MAIN PETITION NUMBER : CP(IB)/187(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IA/455/(CHE)/2024

ORDER

Present: Ld. Counsel Shri. B Dhanaraj for the Petitioner.

Ld. Counsel Shri. P C Harikumar for the Respondent.

List the petition on **29.07.2024** along with the CP/225/2022 and CP/203/2022 against the other personal guarantors of the same group.

Sd/-

(VENKATARAMAN SUBRAMANIAM)

MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)

MEMBER (JUDICIAL)